

**HIGH COURT OF JUDICATURE FOR RAJASTHAN
BENCH AT JAIPUR**

D.B. Civil Writ Petition No. 6899/2019

Suo Motu

----Petitioner

Versus

State of Rajasthan

----Respondent

For Petitioner(s) : Mr. Abhishek Sharma, Amicus Curiae
For Respondent(s) : Mr. S.S. Raghav AAG
Mr. Angad Mirdha
Mr. Prateek Kasliwal
Mr. Siddharth Ranka

**HON'BLE THE CHIEF JUSTICE MR. S. S. SHINDE
HON'BLE MR. JUSTICE ANOOP KUMAR DHAND**

Order

15/07/2022

Learned Amicus Curiae invites our attention to the order passed by this Court dated 28/04/2022 and submitted that there is no compliance by respondent No.4 inasmuch as the total amount of Rs.6,98,86,753/-, which was payable by respondent No.4 to the State under agreement has not been deposited.

Learned counsel appearing for respondent No.4 prays for time so as to enable him to take further instructions.

At his request, list the matter on 20/07/2022.

(ANOOP KUMAR DHAND),J

(S. S. SHINDE),CJ